



सत्यमेव जयते

GOVERNMENT OF GUJARAT

LEGISLATIVE AND PARLIAMENTARY AFFAIRS DEPARTMENT

**THE INDIAN INSTITUTE OF TEACHER
EDUCATION GUJARAT ACT, 2010.**

(GUJARAT ACT NO. 8 of 2010)

[As modified up to the 31st December, 2024.]

(2024)

[Price : ₹. 40]



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[2010 : Guj.8 **The Indian Institute of Teacher Education Gujarat Act, 2010.** (i)

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